

Statement

List of closed Cotton Textile Mills Statewise in different parts of the country as on 31-10-66

Name of the State	No. of Mills closed			Installed Capacity		Workers On Roll
	Spg	Comp	Total	Spindles	looms	
Andhra Pradesh	3	—	3	91304	—	963
Bihar	1	—	1	12560	—	500
Gujarat	5	16	21	601307	9552	32379
Haryana	2	—	2	106364	—	5292
Karnataka	1	1	2	68736	476	3928
M.P.	1	2	3	69148	1130	5813
Maharashtra	3	6	9*	398490	5607	31587
Rajasthan	4	2	6	151512	1144	7835
Tamil Nadu	22	3	25	429161	1220	15762
Uttar Pradesh	3	1	4	107461	189	6500
West Bengal	3	1	4	103676	234	5963
All India	48	32	80*	2139719	19552	116522

*Excludes Kohinoor Mills No. 3 which is partially working.

Controlled Cloth Scheme

weaker sections ?

3999. SHRIMATI D.K. BHANDARI : Will the Minister of TEXTILES be pleased to state :

(a) details about the controlled cloth scheme ;

(b) how it helped the weaker section of the country ;

(c) the role of N.T.C. under this scheme ;

(d) the names of items being produced under this scheme ; and

(e) the details of the arrangements made for availability of these items to

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) The Controlled Cloth Scheme was introduced in 1964 with the objective of making available several popular varieties of cloth, consumed mainly by the weaker sections of society, at reasonable prices.

(b) The scheme helps the weaker sections of society by supplying cloth at reasonable prices.

(c) Controlled cloth is being produced solely by the National Textile Corporation (NTC) mills. The NTC under the Scheme sells 15% of the total production of such cloth through its own showrooms.

(d) At present, dhoties, sarees, long cloth and polyester cotton blended shirting are being produced under the Scheme.

(e) At the national level, 85% of the controlled cloth is distributed by the National Cooperative Consumers' Federation through Cooperatives, States Civil Supplies Corporations and fair price shops and the remaining quantity is sold by the NTC through its own showrooms. The distribution of controlled cloth, lifted by National Cooperative Consumers' Federation and supplied to State designated agencies, is primarily the responsibility of State Governments/Union Territories Administrations.

Simplification of fee structure for consular services provided by Indian Missions abroad

4000. SHRIMATI D.K. BHANDARI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the fee structure for consular service provided by Indian Missions abroad has been further simplified by amending the Diplomatic and Consular Offices (Fees) Rules, 1949 ; and Foreign Marriage Rules, 1970 ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) Yes, Sir.

(b) The rules have been amended to introduce a uniform consular fee schedule for all our Missions abroad. Prior to the amendment there was a differential fee structure. Further, as part of the amendment, the fees have been rounded off to the nearest multiple of Rs. 5.00 to facilitate easy accounting. The revised fee structure came into effect from 1.11.85.

Loan given by IDBI to Orissa

4001. SHRI RADHAKANTA DIGAL : Will the Minister of FINANCE be pleased to state :

(a) the total amount of loan given by Industrial Development Bank of India to Orissa as on 31 March, 1986 ;

(b) the various purposes for which IDBI loan has been disbursed in Orissa ; and

(c) the amount of loans proposed to be given by IDBI to Orissa in 1986-87 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) to (c) The Industrial Development Bank of India (IDBI) has reported that the cumulative financial assistance disbursed by it under its different schemes in Orissa upto end March, 1986 was as follows :

(Rs. in crores)	
Scheme	Disbursements
Direct Finance	121.16
Refinance	191.45
Bills Rediscounting	73.19
Total :	385.80

IDBI provides assistance directly and through State level institutions under its refinance scheme for setting up of new projects and for expansion, diversification, modernisation and rehabilitation of existing industrial units. As per general policy of IDBI, all proposals originating from the State of Orissa during 1986-87 for viable projects and which are in conformity with the priorities laid down, would be given due consideration for financial assistance by IDBI.

Self employment project for the registered unemployed of West Bengal

4002. SHRI SANAT KUMAR MANDAL : Will the Minister of FINANCE be pleased to state :

(a) whether the self-employment project for the registered unemployed introduced by the West Bengal Government last year